

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(18)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15/12/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/673/(IB)/2017
NAME OF THE PETITIONER(S) : INDIAN BANK
NAME OF THE RESPONDENT(S) : CONSOLIDATED INTERIORS LTD
UNDER SECTION : 7 RULE 4

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
	INDIAN BANK ARMB-II.	Aditi Ashok	Aditi
	S. KARTHIKEI BALAN	ADVOCATE	S. Kartikeyan
	PREETHI ARASU.	Counsel for Respdt.	

ORDER

Counsels for both the parties are present. Counsel for the Corporate Debtor is directed to file reply by next date of hearing. Put up on **22.12.2017 at 10.30 A.M.**

-sd/-
MEMBER (JUDICIAL)

ghk